

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8250/08]

Reports (2007) of the CAG of India

SHRI PAWAN KUMAR BANSAL: Sir I lay on the Table under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 2 of 2008) Union Government (Civil) Autonomous Bodies; [Placed in Library. See No. L.T. 8294/08]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 3 of 2008) Union Government-(Scientific Departments) (Compliance Audit); [Placed in Library. See No. L.T. 8295/08]
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 4 of 2008) Union Government-(Defence Services) Army and Ordnance Factories (Compliance Audit); and [Placed in Library. See No. L.T. 8293/08]
- (iv) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 5 of 2008) Union Government-(Defence Services) Air Force and Navy (Compliance Audit). [Placed in Library. See No. L.T. 8296/08]

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

DR. K. MALAISAMY (Tamil Nadu): Sir, I lay on the Table a copy each (in English and Hindi) of the Statements showing action taken by Government on the recommendations contained in the following Action Taken Reports of the Public Accounts Committee:

- (i) Twenty-fifth Report (Fourteenth Lok Sabha) on "Non-realisation of Foreign exchange";
- (ii) Twenty-sixth Report (Fourteenth Lok Sabha) on "Ganga Action Plan";
- (iii) Thirty-second Report (fourteenth Lok Sabha) on "Excesses over Voted Grants and Charged Appropriations (2002-2003)";
- (iv) Thirty-seventh Report (Fourteenth Lok Sabha) on "Review of Norms for re-appropriation of funds"; and
- (v) Thirty-ninth Report (Fourteenth Lok Sabha) on "Procurement and Utilisation of Plant and Equipment in DRDO".

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC
DISTRIBUTION**

SHRI MATILAL SARKAR (Tripura): Sir, I lay on the Table a copy each (in English and

Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution:—

- (i) Twenty-first Report on action taken by the Government on the recommendations/ observations contained in the Eighteenth Report of the Department-related Parliamentary Standing Committee on Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) for the year 2007-2008; and
- (ii) Twenty-second Report on action taken by the Government on the recommendations/ observations contained in the Nineteenth Report of the Department-related Parliamentary Standing Committee on Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) for the year 2007-2008.

MESSAGE FROM PRESIDENT IN REPLY TO MOTION OF THANKS

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that the following message, dated 11th March, 2008, has been received from the President:

"I have received the expression of thanks by the Members of Rajya Sabha for the Address which I delivered to both the Houses of Parliament assembled together on 25th February, 2008."

STATEMENTS BY MINISTERS

Status of Implementation of Recommendations Contained in the Thirty-fourth Report of Department-related Parliamentary Standing Committee on Agriculture

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I lay on the Table of the House a statement regarding status of implementation of recommendations contained in the Thirty-fourth Report of the Department-related Standing Committee on Agriculture.

Status of Implementation of Recommendations Contained in the Seventeenth, Nineteenth and Twenty-fourth Reports of the Department-related Parliamentary Standing Committee on Chemicals And Fertilisers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of Shri B.K. Handique, I beg to lay on the Table of the House a statement regarding status of implementation of recommendations contained in the Seventeenth, Nineteenth and Twenty-fourth Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers.

MOTION FOR ELECTION

The Indian Nursing Council

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I move the following Motion